

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:65
ANSWERED ON:05.08.2013
DEFENCE ESTATE
Singh Shri Jagada Nand

Will the Minister of DEFENCE be pleased to state:

- (a) the estimated area of land under Ministry of Defence in the country, State-wise;
- (b) the details of area of land with Ministry of Defence before independence and the land acquired by the Ministry after independence of the country;
- (c) whether land in the States mainly in Bihar under the possession of Kesar-e-Hind is under the possession and ownership of Ministry of Defence; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) The details of estimated area of land under Ministry of Defence in the country, State-wise is given in Annexure-1.
- (b) The area of land with Ministry of Defence before independence was about 305,886 Acres and the land acquired by the Ministry after independence of the country is 824,484 Acres. Besides the above mentioned acquired land remaining land is either ex-state forces land or obtained through transfers, gifts etc.
- (c) & (d): Land belonging to different departments of Central Government including Defence department (Ministry of Defence) is categorized in revenue records as Kaiser-e-Hind. Kaiser-e-Hind properties are regarded as properties of the Crown (now Central Government). The following properties of Ministry of Defence in the State of Bihar are described as Kesar-e-Hind:-
 - (1). Lakmibigha Rifle Range, 2.05 acres, at Patna District under possession of Bihar Regimental Centre (LMA).
 - (2). Maner Camping Ground, 13.38 acres, Patna district, under possession of Bihar Regimental Centre (LMA).
 - (3). Nausa Camping Ground, 19.88 acres, Patna district under possession of Bihar State Government.